REGISTERED No. P. 390

GAZEI

PUBLISHED BY AUTHORITY

No. 46

SEPARATE PAGING IS GIVEN TO THIS PART, IN OBDRE THAT IT MAY BE FILED AS A SEPARATE COMPILATION

#### PART IV

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court. Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps

DEPARTMENT OF SUPPLY AND TRANSPORT

NOTIFICATION

The 15th November 1945

No. 2521-T.—The following notifications issued by the Government of India in the Department of War Transport are republished for general information.

By order of the Governor S. V. SOHONI Secretary to Government

New Delhi, 26th October 1945

No. 52-LPC(68)/45—In pursuance of sub-clause (1) (b) of clause 4 of the Motor Vehicle Spare Parts Control Order, 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purposes of the said clause the maximum retail sale prices of certain automobile lamps made in the United Kingdom as detailed in the schedule annexed hereto.

2. These prices shall take effect from the 22nd November 1945.

HE ORISSA

SCHEDULE

Cosmes Ediswan. Mazda. Crompton, Osram, Philips and Siemens Automobile Lamps-6-12 Volts

8. No.	Description	Candle power and Wattage	Cap	Maximum retail iale
1	2	3	4	price &
			1	
	A-SIDE AND TRAIL LAMP			Rs. a. p.
	Vacuum and gasfilled upto 19 volt exceeding neither		10 M	
ę -	1 amp nor 10 watt		* *	•
1	Side lamp (pear or round shape).	· · · · · ·	SBC/SCC 3 pin B/C	0 13 0
2	Tail lamp (pear or round shape).	••	Ditto	0 13 0
3	Fostoon lamp (upto 45 m/m)	· · ·	Festoon	1 6 0
4	Indicator lamp (upto 15 m/m) B-HEAD LAMP	•••	Miniature screw (Bayonet)	0 13 0
	Vacuum and gasfilled exceed-	Single filament		
	ing either 1 amp or 10 watt upto 19 volt clear			
5	Head lamp (pear or round shape).		SBC/SCC 3 pin BC	1 5 0
6	Head lamp (pear or round shape).	Ditto	Fiat or Bosch	1 12 0
7	Head lamp (pear or round shape).	Ditto	Prefocus	1 10 0
8		Over 50 c. p. or 36 watt upto and including 60 watt.	SBC/SCC 3 pin BC	1 12 0
9	Head lamp (pear or round shape).	Ditto ditto	Fiat or Bosch	240
10		Double filament of unequal intensity from 32 c. p. or 25 watt for the larger	SBC	1 11 0
		filament (the smaller filament not to exceed 9 c. p.).		
11	Head lamp	Double filament of unequal intensity		1 13 0
÷ .		the larger filament exceeding 32 c.p. or 25 watt (the smaller filament not	b	
		to exceed 9 c. p.).	SBC	2.2.4
12	Head lamp	Double filament of equal or unequa intensity without inside metal cur		260
	1 A A A A A A A A A A A A A A A A A A A	upto 50 c. p. or 36 watt per filament		1
		(the second filament exceeding 9 c. p.)		
19	Head lamp	Ditto ditto	Prefocus	2 14 0
13 14	- I I - Pi food	Double filament without inside metal	SBC	2 6 9
1.8		cup for 'Lucas' equipment up to 36 watt per filament (filaments arranged	4	
		at an angle)		-
				1

## THE ORISIA GAZETTE, NOVEMBER 23, 1945

362		14.17	· TI	HE ORISIA GAZETTE, NOVEMBER	23, 1945	PART IV
S. No. 1	Desc	cription 2		Candle power and Wattage 3	Cap 4	Maximum retail sale price 5
				18 T	1	
· · 15	Head lamp		•••	Double filament of equal or unequal intensity with inside metal cup upto	SBC/3 pin B/C	$\begin{array}{cccccccccccccccccccccccccccccccccccc$
16	Hesd lamp	••		36 watt or 50 c. p. per filament. Ditto ditto	Fiat or Bosch	3 3 0
17	Head lamp			Ditto ditto	Prefocus	
18	Head lamp			Double filament of equal or unequal intensity with inside metal cup exceeding 36 watt or 50 c. p. por	SBC/3 pin BC	390 320
- 19	Head lamp			filament. Ditto ditto	Fiat or Bosch	38 <sub>0</sub>

New Delhi, 26th October 1945

New Delhi, 26th October 1945 No. 52-LPC(61)45—In pursuance of sub-clause (1)(b) of clause 4 of the Motor Vehicle Spare Parts Control Order, 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purposes of the said clause the maximum retail sale prices of brake linings and clutch facings manufactured by (1) 'Hall & Nielson, Bury, U. K.', (2) 'Brake Linings Co. Ltd., U. K.', (3) 'Fibrax Lid., U. K.', a.d. (4) 'Russel Manufacturing Co., U. S. A.', as detailed in the schedule annexed heroto. 2. These prices shall take effect from the 22nd November 1945.

Schedule Motor Vehicle Brake Linings and Clutch Facings

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1 24

Seria No.	Part No.	' Description	Make of vehicle for which suitable	Ycar and Model	Maximum retail
		'A'-Hall and Nielson Ltd., BURY, U. K.			Rs. a. p.
		Bramec' Asbestos Metallic Flexible Brake lining in rolls)—	1 N N N	·	y.
$\frac{1}{2}$		Size $1\frac{1}{2}$ × 3/16"			2 10 0 per foot
3		Size $2\frac{1}{2}$ " $\times \frac{1}{4}$ "			$-\frac{3}{5} \begin{array}{c} 0 & 0 \\ 0 & 0 \\ 0 & 0 \end{array}$
$\frac{4}{5}$	GG/5/1	Size $3^{\tilde{r}} \times \frac{1}{4}^{\tilde{r}}$ 'Bram(c brake liner (set of 8)			6 11 0 "
		pieces).	Austin 8 H. P.	1939-40	16 9 0 per set
• 6	GG/7/1 GG/8/1	Ditto Ditto	Austin 7 H. P.	1937-40	13 14 0 "
8	FD/22/1	Ditto	Austin 10/4	1937-38	16 1 0 ,,
9	BP/85/1	Ditto	Ford 8 & 10 H. P	1937-39	18 3 0 ,,
10	BP/85/2	Ditto	Hillman 10 H. P Standard Flying 10	1939-40	20 14 0 "
11	MO/26/1	Ditto	Morris 8	1939-40	20 14 0 "
12	MO/27/1	Ditto .	Morris 10	1939-40	16 9 0
13	GG/5/1	'Bramec' brake liner (set of 4 pieces).	Ford Anglia	1939-40 1940	$\begin{array}{cccccccccccccccccccccccccccccccccccc$
$\frac{14}{15}$	BP/38/1	Ditto	Standard 8 H. P	1939-40	7 3 0
16	VA/28/1 3/HI	Ditto	Vauxhall 10 H. P.	1939-40	13 2 0 ,,
17	6/NB/I	Clutch facing	Austin 7	1937-40	5 2 0
- 18	3/08/1	Ditto Ditto	Austin 10	1938-40	6 1 0
19	6/MO/1	Ditto	Bedford	All	9 1 0
20	12/TR/1	Ditto	Morris 8	1935-40	4 6 0
21	2/CH/1	Ditto	Morris 12/4	1939-40	640
22	3/HI/1	Ditto	Standard	1933-40	6 13 0
23	2/MG/2	Ditto	Hillman Minx Standard 9	1932-40	520
		U. K.	Standard 9	1934	5 14 0 r:
1	Sine 138. 0 /2 0 /	Roll Lining			
$\frac{1}{2}$	Size $1\frac{3}{4} \times 3/16''$	Brake Lining " Duron "			1 11 0 per foot
$\frac{2}{3}$	$1\frac{3''}{4} \times \frac{1}{4}'' \dots$	Ditto		••	
. 4	$,, 2\frac{1}{2}, \times \frac{1}{2}, \ldots$	Ditto		••	$\begin{array}{cccccccccccccccccccccccccccccccccccc$
	$,, 3'' \times \frac{1}{4}'' \dots$	Ditto			3 12 0
		'C'-FIBBAX LTD., U. K.		••	3 12
1	!	'Fibrax' Brake Lining Size $1\frac{1}{2}$ " $\times 3/16$ "			in words
$\frac{2}{3}$		$1\frac{1}{2} \times 3/10$ ,, $1\frac{3}{4}$ " × 3/16"	••		2 6 0 per foot
	••	$, 2'' \times \frac{1}{4}''$			2 11 0 "
4	••	" 2¼"×¼"	••	••	4 1. 0 "
5	••	$_{,,} 2\frac{1}{2}" \times \frac{1}{4}"$	••	• • • •	4 9 0 "
6	••	" 3"ׇ"	••		5 0 0 "
7	••	" 3"×5/16"	••		5 15 0 "
8 9	6/MO/1	$3\frac{1}{2} \times 5/16$			7 9, 0
9	6/MO/1	Clutch facing	Austin 8 H. P. &	• •	8 13 0 "
10	12/TR/1		M	1939-40	-213 0
10	14/16/1	Ditto	Austin 12 H. P. &	1935 & 39-40	4 0 0
11	3/CH/1		Humber Snipe.	1939-40	4 0 0
	<b>5</b> /011/1	Ditto	Austin 12 H. P. &	1938-39	5 13 _0
			Humber Snipe.	1938.34	D TA

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## THE ORISSA GAZETTE, NOVEMBER 23, 1945

No.	Part No.	Description	Make of vehicle for which suitable	Year and Model	Maximum retail sale price		
		'D'-RUSSEL MANUFACTURING CO., U.S.A.			Rs. a. p.		
1 2 3 4 5 6 7 8 9	RF-75 (1167)	1):	Ford V8 Car Ford V8 Truck Ford V8 Truck Ford V8 Car Ford V8 Truck Ford Car International Truck D-30. Studebaker Ford V8 Truck	1937 1937 1938 1938-41 1939-41 1935-42 1937-41 1937 1937-38	$\begin{array}{cccccccccccccccccccccccccccccccccccc$		

#### New Delhi, 26th October 1945

No. 52-LPC(52)/45—In pursuance of sub-clause (1) (b) of clause 4 of the Motor Vehicle Spare Parts Control Order, 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purposes of the said clause the maximum retail sale prices of spare parts manufactured by (1) "Grapho Products Inc., U. S. A.', (2) "Automotive Gear Works Inc., U. S. A.", (3) "United Engine & Machine Co., U. S. A.", and (4) "Perfection Gear Co., U. S. A." as detailed in the Schedule annexed hereto. 2. The prices shall take effect from the 22nd November 1945.

#### Schedule

Serial No.	Part No.	Description	Make of vehicle for which suitable	Year Model	Maximum retail sale price		
	·				Rs. a. p.		
		'A'-GBAPHO PRODUCTS INC., U. S. A.		_	vi P4		
	CP-124		Chevrolet	1937-40	26 5 0		
1	OD 100	D'	Ford Truck R. H.	1937-42	36 10 0		
2	00 100	77:11	Ford Truck L. H.	1937-42	36 10 0		
3.	070 1 40	70.11	Dodge	1936-41	42 1 0		
4	CP-143	The first state of the first sta	Do	1936-41	42 1 0		
5	CP-144	D'H	Chevrolet	1941-42	26 5.0		
6	CP-146		1 1 1 1	1937-42	17 2 0		
7	.CS-54	Water pump repair kit	C1	1939-40	17 2 0		
8	CS-110	Ditto	D	1941-42	17 2 0		
9	CS-133	Ditto	D. J.	1937-41	20 4 0		
10	CS-134	Ditto	0 1	1937-39	11 7 0		
11	WS-1348	Water pump bearing	D	1941-42	11 7 0		
12	WS-1404	Ditto		1937-41	14 5 0		
13	WS-1410	Ditto	Dodge	1001-11	IT U U		
-		'B'-AUTOMOTIVE GEAR WORKS		1.22			
-		ING., U. S. A.	(m) 1 (	1933	32 7 0		
1	1145F	Axlo Shaft	Chevrolet car	1933	22 9 0		
2	1186	Ditto	Do	1932-41	25 14 0		
3	1262	Ditto	Chrysler car				
4	1272	Ditto	Wil ys car	1937-40			
5	3192	Ditto	Chevrolet Trk.	1936	48 15 0		
6	3217F	Ditto	Dodge L. F. Trk	1936			
7	3218F	Ditto	Dodge Truck	1936	41 4 0		
8	3251F	Ditto	Chevrolet Trk	1938-39	37 15 0		
+ O	ULOIL	1 · · ·					
· ``		' C'UNITED ENGINE AND			1		
		MACHINE CO., U. S. A.		1000 00	0 1 0		
1	FD.70	Selvolite piston with pin finished	Ford	1928-29	8 1 0		
1		Ditto	Do	1932-36	6 12 0		
2		Ditto	Do	1937-39	6 9 0		
3	SSO-308-I.	Solvolite niston with pin semi-	Do	1928-31	7 9 0		
4	FD-70 ·	finished.			*		
		Ditto	Dodge	1914-28	10 12 0		
5	S-12A ·	Ditto	Plymouth	1925-33	9 15 0		
6	S-46A ·	Ditto	Dodge	1931-37	12 1 0		
7	S-223 ·	Ditto	Do	1931-39			
8	S-224 ·	Ditto	Do	1925-37	11 12 0		
9	S-262 ·	DILLO GEAR CO.,					
	·	U. S. A.					
			Chevrolet	1934	98 12 0		
1	СН-9 .	Cylinder head	De	1934			
2		Do	Do	1034			
		Do	Do	1034			
3	1	Do	Do	1029			
4		Do		1029			
5		Do. •• •		1 1029			
6	FII-	Do		1 1029			
7	1010	Do	. Do ···	1930			
8	FH-13				1		

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New Delhi, 26th October 1945 No. 52-LPC(36)/45—In pursuance of sub-clause (1) (b) of clause 4 of the Motor Vehicle Spare Parts Control Order, 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purposes of the said clause the maximum retail sale prices of spare parts manufactured by (1) 'Wesco Electrical and a Manufacturing Co., U. S. A.', (2) 'Burton Rogers Co., U. S. A.' and (3) 'London Platinum Screw Co., London, U. K.', as detailed in the schedule annexed hereto as detailed in the schedule annexed hereto.

2. The prices shall take effect from the 22nd November 1945.

		Schel	DULE		
Serial No.	Part No.	Description	Make of vehicle for which suitable	Year Model	Maximum retail sale price
					Rs. a. p.
1 2 3	TTTT OF	'A'-WESCO ELECTRICAL AND MANUFACTUBING CO., U. S. A. Condenser Contact set Contact set	Ford V-8	1937 1934-36 1937-41	1 2 0 4 8 0 Set 5 3 0 ,,
1	1095 .	'B'-BURTON ROGERS CO., U. S. A. Voltage regulator 'C'-LONDON PLATINUM SCREW	Chevrolet ···	1941	38 13 0
1 2 3 4 5	3.5.75	Co., LONDON, U. K. Bosch Magneto Platinum screw Lucas Magneto Platinum screw B. T. H. Magneto Platinum screw Bosch Magneto Platinum screw Lucas Magneto Platinum screw			18 12 0 Pair 18 12 0 ,, 18 12 0 ,, 18 12 0 ,, 24 13 0 ,, 24 13 0 ,,

#### New Delhi, 26th October 1945

No. 52-LPC(53)/45—In pursuance of sub-clause (1) (b) of clause 4 of the Motor Vehicle Spare Parts Control Order, 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purposes of the said clause the maximum retail sale prices of certain 'S. N. I.' link belting and 'Dayton' fan belts, as detailed in the schedule annexed hereto.

2. These prices shall take effect from the 22nd November 1945.

-					SCHEI	DULE	 	t	
Serial No.	Part No.	-	Дев	cription		Make of vehic for which suita	Year Model		um retail price
			' A '—S. N. I Warring	. Belt Wa	ORES,			Rs. a	. p
1 2 3 4 5 6	Size 3/8" ,, \ 1/2" ,, 5/8" ,, 3/4" ,, 7/8" ,, 1"		Link belting Do Do Do Do ' B'-DAYTON FACTURING CO.	RUBBEB	  Manu-	•:	··· ···	$ \begin{array}{rrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrr$	0 Per foot 0 ,, 0 ,, 0 ,, 0 ,, 0 ,, 0 ,,
1 2 3 4	VH-15 VX-53 VX-68 VX-75	 	Fan Belt Do Do Do		:	Cheverolet Chrysler Dodge Ford V8	   1937-41 1938-40 1933-40 1937-40	$     \begin{array}{ccc}       3 & 1 \\       6 & 8 \\       4 & 6 \\       4 & 6     \end{array} $	0 0 0 0

New Delhi, 26 October 1945 No. 52-LPC(32)/45—In pursuance of sub-clause (1) (b) of clause 4 of the Motor Vehicle Spare Parts Control Order 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purposes of the said clause the maximum retail sale prices of automobile timing chains manufactured by (1) Link Belt Company, U. S. A. and (2) Whitney Chain and Manufacturing Co., U. S. A., as detailed in the schedule annexed hereto. 2. The prices shall take effect from the 22nd November 1945.

SOUPDUT

Serial No.	Part No.	Description	Make of vehicles for which suitable	Year Model	Maximum retail sale price		
1 2 3	81 82	Do	International D-30 Willys C-101 Dodge Car and Truck	1937-40 1931-34 1937-40	Rs. A. P. 26 1 0 25 7 0 20 7 0		
$\frac{1}{2}$	680 ··· 1050 ···	Timing chain	Dodge Truck International D-30	$1937-42 \\ 1937-41$	$   \begin{array}{ccccccccccccccccccccccccccccccccccc$		

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#### New Delhi, 26th October 1945

No. 52-LPC (39)/45-In pursuance of sub-clause (1) (b) of clause 4 of the Motor Vehicle Spare Parts Control Order, 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purposes of the said clause the maximum retail sale prices of motor vehicle electric horns manufactured by (1) 'Spark Withington Co., U. S. A.', and (2) 'E. A. Laboratories, U. S. A.', as detailed in the schedule annexed hereto. 2. The prices shall take effect from the 22nd November 1945.

						oned hicle H	ULE Electric Ho	rns					
Serial No.	Part number	Part number Description			Make of vehicle for which suitable		Maximu sale		ail	-			
1							4				Rs.	۸.	_ Р.
	1		. • A 'SPA	RK WITHIN	gton Co.,	U. S	А.		1				
			6	volt Electri	c Horns	-							
1	J17	•••	Single trumpet		••		••	All 6 volt	cars and		15	15	0
<b>2</b>	J28	••	Twice				· · · · · · · · · · · · · · · · · · ·	trucks. Ditto	1 m				
3	J28P		Trumpet				•••	Ditto			27	8	0
4	-120A		Airtone				•• ]	Ditto			22	9	0
5	151A		How dry I am					Ditto	• • •		21	7	0
6	152A		Sweet Adeline					Ditto			119	_	0
7	153A		Bugle					Ditto			$\frac{119}{103}$		0
8	163Å		Rock-a-by-baby					Ditto			136	6 6	0
9	168B		This is the way					Ditto			136	- 6	0
10	220A		Pathfinder	••				Ditto		1		14	0
10			1					21000			οı	14	U
. 11	232 KA		Airshell					Ditto			48	15	0
12	235 KA	• •	Powertone					Ditto		1.1.1	46		
13	435 KA		Trumpet					Ditto				11	0
				12 volt Elec.	tric Horns	3					0.		v
14	1112		Michrochrome					All 12 volt	t cars and		11	0	0
								trucks.				-	·
15	1120A	• •	Air Trumpet					Ditto			24	3	0
16	1151A	••	How dry I am			· •		Ditto		i	119	14	0
17	1220		Pathfinder					Ditto			35		0
18	1232KA	• •	Airshell					Ditto			53	6	
19	1435KA		Trumpet		••			Ditto	· · ·		58	5	0
				L. A. LABOR	ATORIES,	U. S.	A.			1.4			
1	EA-23	••	Electric horn 12	volt	••	••		All 12 volt trucks.	cars and		11	14	0
2	EA-23		Pan 'S' black !	lorn				Ditte	o		7	9	0
3	EA-28		Leader horn				·	Ditte					i Õ
อ				Electric hos	rns-6 vol	t							Ŭ
4	EA-34R	÷,	Automotive 'Si			••		All 6 volt trucks.	cars and		51	3	0
=	EA-43	+	EATONE Jumb	o straight	Twin			Ditto	) ···		51	3	0
5	EA-45 EA-44		EATONE Stand					Ditte			- 31	-	
6	EA-44	••	EATONE Stand				1.1	Ditte			18	_	Ŷ
7	EA-45 EA-51	••	Jumbo Twin	, inter onigio				Ditto			50	-	-
8	100-01	••	Cumor Tam									_	0

The 26th October 1945

No. 52-LPC(56)/45—In pursuance of sub-clause (1) (b) of clause 4 of the Motor Vehicle Spare Parts Control Order 1944, and in supersession of all previous orders on the subject, the Central Government is pleased to specify for the purposes of the said clause the maximum retail sale prices of motor vehicle accessories manufactured by (1) 'Messrs. William Turner & Bros., Ltd., Sheffield, U. K. ' and (2) 'Desmo Products, U. K.,' as detailed in the schedule annexed hereto.

2. These prices shall take effect from the 22nd November 1945.

	SCHED	ULE
Motor	Vehicle	Accessories

Serial No.	Part No.	Description						Maximum reta il sale price			il
		'A' MESSRS. WILLIA	M TURNER	AND BROS	LTD. SHEF	IELD, U.K.			Rs.	А.	P.
,		Kismet duplex master foot j	oump		••	••			96	15	0
1		Kismet lorry foot pump				••	• -		64	10	0
2		Kismet popular foot pump	••		••	••			48	8	0
		́В'-	-Desmo 1	PRODUCTS,	U. K.						
,	68	Driving mirror		• •	• •	•••	• •		15	4	0
1	230	Direction indicato 6 volt			••	• •	••		43	5	0
2	428	Ditto			••	• •	• •		30	3	0
3	2034	Tail lamp electric			• •	••	• •		5	7	0
4	2034	Ditto		· · · ·	• •		•••		6	11	0
5 6	20.00	Horn reed		• •		•••••	:		2	1	0

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PART IV

#### The 26th October 1945

No. 52-LPC(6)/45-Wagner-In exercise of the powers conferred by paragraph (b) of sub-clause (1) of clause 4 of the Motor Vehicle Spare Parts Control Order, 1944, the Central Government is pleased to direct that the following aments and the made in the Notification of the Government of India in the War Transport Department No. 52-LPC(6)/45-Wagner, dated the 1st June 1945, namely :

In the Schedule annexed to the said notification, against Serial No. 198, in column 3, for the word " (quart), " the following words shall be substituted namely :-

" (one quarter of an American gallon)

PRESS NOTE

The following press note issued by the Government of India in the Department of Industries and Civil Supplies, is hereby republished for general information.

By order of the Governor

S. V. SOHONI

Secretary to Government

Bigger pocket diaries By an amendment of the Paper Control (Economy) Order, 1944, the Government of India in the Department of Industries and Civil Supplies have increased the maxi-mum permissible size of Pocket Diaries from  $4^{"} \times 3\frac{1}{2}^{"}$  to  $5'' \times 3\frac{1}{2}$ 

# OFFICE OF THE COMMISSIONER OF INCOME-TAX, BIHAR AND ORISSA NOTIFICATIONS

CENTRAL BOARD OF REVENUE

INCOME-TAX Simla, 13th October 1945

No. 40-In pursuance of sub-section (4) of section 5 of the Indian Income-tax Act, 1922 (XI of 1922), the Central Board of Revenue directs that with effect from the 15th October 1945 the following further amendment shall be made in its notification No. 58-Income-tax, dated the 15th July 1939, namely :-

In the schedule appended to the said notification under the sub-head "VI-Bihar and Orissa" for the existing Ranges and Income-tax Circles mentioned against them the following Ranges and Income-tax Circles shall be substituted, namely :-

Range		Income-tax circles	
1. Patna		(1) Patna	
		(2) Bhagalpur	• • • •
		(3) Dhanbad	
		(4) Hazaribagh	
		(5) Santhal Parganas	
		(6) Special Circle, Patna	
		(7) Special Circle, Cuttack	
		(8) Gaya	
	`	(9) Shahabad-Palamu Circle,	Arrah
2. Purulia		(1) Ranchi-Manbhum Sadr	
		(2) Singhbhum-Sambalpur	
		(3) Cuttack-Balasore	
		(4) Ganjam-Puri-Koraput	

. .....

R. B. ELWIN Deputy Secy. to the Govt. of India

Income-tax circles

(1) Mozaffarpur

(2) Champaran

(3) Saran

(4) Darbhanga (5) Purnea

(6) Manghyr

#### ORDER UNDER SUB-SECTION (4) OF SECTION 5 OF THE INDIAN INCOME TAX ACT, 1922

Simla, 13th October 1945 No. C. 50-G.I.(23)-I.T./45-Under sub-section (4) of section 5 of the Indian Income-tax Act, 1922 (XI of 1922), and in supersession of its Order C. No. 50-G.I.(9)-I.T./44, dated the 5th March 1945, the Central Board of Revenue directs that with effect from the 15th October 1945 and for such period as an Additional Appellate Assistant Commissioner of Income-tax remains posted in the Patna Range, the distribution and allocation of work to be performed, between the Appellate Assistant Commissioner of Incometax and the Additional Appellate Assistant Commissioner of Income-tax of that Range shall be as follows, namely:-

The Additional Appellate Assistant Commissioner of Income-tax shall have his headquarters at Patna, and perform his functions in respect of all persons and incomes assessed to income-tax and supper-tax in the income-tax circles specified below :-

(I) Patna

Ranée

3. Muzaffarpur

(2) Bhagalpur

(3) Dhanbad

(4) Hazaribagh

(5) Santhal Parganas

The Appellate Assistant Commissioner of Income-tax shall perform his functions in respect of all persons and incomes assessed to income-tax or super-tax in the remain. ing income-tax circles in the Patna Range.

The Additional Appellate Assistant Commissioner of Income-tax for the Patna Range, ceasing to perform his functions, the Appellate Assistant Commissioner of Income tax shall perform his functions in respect of all persons and incomes assessed to income-tax and super-tax in all the income-tax circles in the Patna Range.

S. RANGANATHAN

Secretary, Central Board of Revenue